

nent employees on par with the employees of the Handloom sector of the same Board.

I demand that the Minister concerned make a statement in the House, declaring all the employees of the All India Handicrafts Board permanent.

**(v) Industrialisation of Eastern Uttar Pradesh to meet an employment problem among the Youth.**

श्री हरिकेश बहादुर (गोरखपुर) : उपाध्यक्ष महोदय, पूर्वी उत्तर प्रदेश, जो हमारे देश का एक पिछड़ा हिस्सा है, में भयंकर बेरोजगारी फैली हुई है। अनेक युवक शिक्षा ग्रहण करने के बाद बेरोजगार हो कर दर-दर ठोकरें खा रहे हैं। उन्हें किसी भी प्रकार का कार्य नहीं मिल रहा है, जिसे कर के वे अपना जीवन-यापन कर सकें। बेकारी की यह स्थिति घोर चिन्ताजनक है, जो असंतोष और हिंसा को जन्म दे रही है तथा युवा-शक्ति का सही उपयोग नहीं हो पा रहा है, जिससे पूर्वी उत्तर प्रदेश जैसा देश का एक पिछड़ा हिस्सा पिछड़ा ही रह जा रहा है। अतः उक्त क्षेत्र के पिछड़ेपन को दूर करने तथा बेरोजगारी को समाप्त करने के लिए वहाँ पर औद्योगिक विकास किया जाना अत्यंत अनिवार्य है। इस लिए सरकार से मैं मांग करता हूँ कि पूर्वी उत्तर प्रदेश की बेरोजगारी को दूर करने के लिए युद्धस्तर पर उक्त क्षेत्र का औद्योगिक विकास किया जाए, ताकि युवकों को रोजगार के अवसर उपलब्ध हो सकें। राष्ट्रीय एवं जनहित को दृष्टि से इस कार्य का किया जाना अत्यावश्यक है।

**(vi) De-canalisation of Export of Onions to Malaysia.**

DR. SUBRAMANIAM SWAMY (Bombay North East): The External Affairs Minister while in Malaysia during October had promised the Malaysian Industries and Trade Minister, to look into the plight of 30 Malaysian importers of Onions from India.

This assurance needs now to be followed up by action in India.

Malaysia imports about 50,000 tonnes of Onions annually from India. Until 1974, the exports of Onions from India was under open general licence (OGL). On 16-11-1974, the Government canalized the exports through NAFED, and the scheme worked without harm till 11-6-1981, when the NAFED decided to canalize the entire quota of 50,000 tons through a single buyer. This decision has led to

great hardship for the traditional exporters in India, especially in Nagapattinam in Tamil Nadu and to the traditional importers in Malaysia.

The price of Onions at c.i.f. in Penang, Malaysia, is only one-half of the market price there, implying that about Rs. 5 crores of illegitimate profits are being earned by this single buyer. Why should NAFED favour this concern? There are disturbing reports of irregularities.

I demand that the Minister of Agriculture probe into this matter immediately and order the decanalization of the export of Onions.

**(vii) Relaxation in Rules re grant of DA, CCA, HRA to the employees of Bharat Heavy Electricals unit and Small Arms Factory near Tiruchirappalli.**

SHRI N. SELVARAJU (Tiruchirappalli): The Bharat Heavy Electricals unit employing about 20,000 personnel and also the small Arms Factory employing 7000 people are located just about 12 Kilometres away from Tiruchirappalli. The State Government has also set up its offices in this area. The employees of the State Government get DA, City Compensatory Allowance and House Rent Allowance. But, due to the rule that to become eligible for DA, CCA and HRA there should be the limit of 8 kilometre distance from the town, there is reluctance to sanction DA, CCA and HRA because of the distance of 12 Kilometres. Such a large number of employees should not be denied their dues because of this rule. The rule may kindly be relaxed so that they become eligible for DA, HRA and CCA, as a special case. If the genuine demand of these employees is not met forthwith, the employees will be compelled to resort to other actions.

**(viii) Need for improving Working Conditions in Vinod and Vimal Textile Mills of Madhya Pradesh.**

श्री सत्यनारायण जटिया (उज्जैन) : उपाध्यक्ष महोदय, मैं नियम 377 के अधीन निम्नलिखित विषय की ओर सरकार का ध्यान आकषिप्त करना चाहता हूँ :

मध्य प्रदेश में उज्जैन की विनोद और विमल कपड़ा मिल के पिछले कई महीनों से नियमित न चलने के कारण इन मिलों में काम कर रहे हजारों मजदूर और कर्मचारियों की आजीविका को खतरा हो गया है। इन मिलों में अक्षोषित तालाबंदी के कारण जब जब मजदूर काम के लिए मिलों में जाता है मिल बंद होने की सूचना जिस में